## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	Sec 9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mrs. C. Shilpa representing on behalf of Mr. Y. Suryanarayana, learned counsel for the operational creditor and none appears for the respondent.

Post the case on 04.12.2017.

Member (Technical)

Member (Judicial)